

*Poona*

In the High Court of Judicature, Bombay.

*Now* day, the *20* day of *July* 186*5*.

SPECIAL APPEAL No. *1009* of 186*4*

*Rungo Gopal Jog of*  
*the Poona District.*

Appellant

(Original Plaintiff)

versus

*Dapooji bin Tulhaji*  
*and Marooti bin Ranaji*  
*of the Poona District.*

Respondents

(Original Defendants)

Rs. *225-0-0*

The claim in the Original Suit was to recover possession of certain land given to the Depts father do  
sum of money which had now been repaid  
In Appeal No. *317* of 186*3* the *Judge*  
of the District of *Poona* ~~is~~ *confirmed*  
the Decree of the *Judge at Poona* who *has thrown out*  
the claim

A Special Appeal was preferred in the High Court on the grounds that there has been a substantial error in law in the procedure of the case and which has produced error in the decision of the case

on its merits in that

a The Acting Judge held payments of rent not proved without documentary evidence.

b The lower Court did not inquire how Bapas had been in occupation and under what title

the decree of the Court below with <sup>of</sup> the Court Confirmed

R. Coach

M. Warden

A. Leece

MEMORANDUM OF COSTS incurred in Special Appeal No. 1009  
of 1864 against the decision of the *Acting Judge* of the  
District of *Poona* - and disposed of on the *20 February 1865*  
by *Confirming the same with Costs.*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Mooniff's Court (including V fee)</i>	43	9	"	
In the <i>Judge's Court's Court</i>	25	13	3	
				69 63

IN THIS COURT.

Stamp for Memorandum of Special Appeal	16	"	"	
Stamps for copies of Decree and Judgment	3	"	"	
Stamp for Vukalutnama	2	"	"	
Stamp of an application to enter the name of the Appellant's heir	3	"	"	
Batta for Process and Postage	1	9	"	
Sectioner's Fee	"	11	"	
Vukeel's Fee	6	12	"	
				30 " "
				Rupees.... 99 63

BY THE RESPONDENT

IN THE DISTRICT.

In the <i>Mooniff's Court</i>	21	5	"	
In the <i>Judge's Court</i>	7	12	"	
				29 1 "

IN THIS COURT.

Stamp for Vukalutnama	2	"	"	
Vukeel's Fee	6	12	"	
				8 12 "
				Rupees.... 37 13 "



*[Signature]*

*[Signature]*  
Registrar

The 20<sup>th</sup> day of February 1865.